

ITEM NO.43

Court 10 (Video Conferencing)

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 892/2020

MEHMOOD PRACHA

Appellant(s)

VERSUS

CENTRAL ADMINISTRATIVE TRIBUNAL Respondent(s)
(FOR ADMISSION and IA No.134174/2020-STAY APPLICATION and IA
No.134173/2020-PERMISSION TO FILE LENGTHY LIST OF DATES and IA
No.134172/2020-PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 19-08-2021 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Appellant(s) Petitioner-in-person

For Respondent(s) Mr. Vikramjit Banerjee, ASG.

UPON hearing the counsel the Court made the following

O R D E R

List the matter on 07.10.2021.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(NISHA TRIPATHI)
BRANCH OFFICER